National Company Law Tribunal Allahabad Bench Allahabad

CP No. 76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Shri Arvind Mohan Johri

Vs.

M/s Mohan Carlton Hotel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

1. CA Arrival Johan FCA In ferson Australia.

2. Udai Charloni Comsel Wlandon

for respondent

Order Dated 08 12.2016

CP No. 76(ND)/2002, Arvind Mohan Johani V/s Carlton Pvt. Ltd.

Learned Counsel for respondents Shri Uday Chandani made request for adjournment on the basis that order of an appeal is listed before Allahabad High Court on 14.12.2016. List it on 20.12.2016 to appraise this Bench about latest position in the matter.

V.S.R AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL